

Papers laid on the Table of the House by Ministers/Members

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नंबर 2, डॉ. एल. मुरुगन जी।

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING;
AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L.
MURUGAN):** Sir, I rise to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2462/18/25]

माननीय अध्यक्ष : माननीय सदस्यगण, मैं फिर आग्रह करता हूँ कि हम सभी सदन के नियमों का पालन करें। जब माननीय मंत्री जी बोल रहे हों, तो सदस्यगण उन्हें क्रॉस न करें।

आइटम नंबर 3, श्री सतीश चंद्र दुबे जी।

कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दुबे) : महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1 (ख) (के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति) हिन्दी तथा

अंग्रेजी संस्करण (सभा पटल पर रखता हूँ:-

- (1) सिंगरेनी कोलियरीज कंपनी लिमिटेड, कोठागुडम कोलियरीज के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा।
- (2) सिंगरेनी कोलियरीज कंपनी लिमिटेड, कोठागुडम कोलियरीज का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 2463/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): Sir, I rise to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Gati Shakti Vishwavidyalaya, Vadodara, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gati Shakti Vishwavidyalaya, Vadodara, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2464/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN): Sir, I rise to lay on the Table:-

- (1) A copy of the Notification No. G.S.R.1129(E) (Hindi and English versions) published in Gazette of India dated 11th March, 2025, making further amendments in Schedule to the Haj Committee Act, 2002, mentioned therein, under sub-section (2) of Section 41 of the said Act.
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 44 of the Haj Committee Act, 2002:-
 - (i) S.O.593(E) published in Gazette of India dated 3rd February, 2025, notifying adoption of the Central Civil Services (CCS) Conduct Rules, 1964 and Central Civil Services (CCS)- Classification, Control and Appeal (CCA) Rules, 1965 for the regular employees of Haj Committee of India.
 - (ii) G.S.R.170(E) published in Gazette of India dated 11th March, 2025, making certain amendments in the Haj Committee Rules, 2002, mentioned therein.

[Placed in Library, See No. LT 2465/18/25]
